

(19)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH  
AT HYDERABAD

OA.1341/96

dt. 20-11-96

B. Suryanarayana : Applicant

versus

1. Sr. Divnl. Personnel Officer  
SC Rly., Vijayawada Division  
Vijayawada, Krishna District

2. Divnl. Railway Manager  
SC Rly., Vijayawada Divn.  
Vijayawada, Krishna District

3. General Manager  
SC Rly., Rail Nilayam  
Secunderabad

: Respondents

Counsel for the applicant : B. Narasimha Sarma  
Advocate

Counsel for the respondents :

CORAM

HON. MR. H. RAJENDRA PRASAD, MEMBER (ADMN.)

## Judgement

Oral Order (per Hon. Mr. H. Rajendra Prasad, Member (A)

Heard Sri Jacob for Mr. B.Narasimha Sarma for the applicant.

1. This is a case of compassionate appointment. The applicant feels that he deserves appointment in relaxation of normal Recruitment Rules on compassionate grounds. The case was examined and rejected by the respondents. Thereafter the invalidated employee, B. Suryanarayana, the applicant in the present OA, has preferred a representation to the respondents.

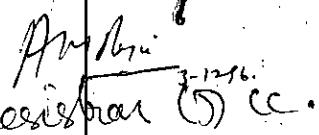
2. It is considered sufficient to direct Respondent-2 i.e. Divisional Railway Manager, South Central Railway, Vijayawada, to have the representation (Annexure-6) examined and a suitable decision taken on merits. The decision taken may be communicated to the applicant within 120 days on receipt of copy of this order. A copy of this OA shall be sent to the respondent-2.

3. OA is disposed of at the admission stage.

  
(H. Rajendra Prasad)  
Member (Admn)

Dated : November 20, 96  
Dictated in Open Court

sk

  
Deputy Registrar (S) cc.

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To

1. The Sr. Divisional Personnel Officer,  
SE Rly, Vijayawada Division,  
Vijayawada, Krishna Dist.
2. The Divisional Railway Manager,  
SC Rly, Vijayawada Division,  
Vijayawada, Krishna Dist. *also OA copy*
3. The General Manager, SC Rly,  
Railnilayam, Secunderabad.
4. One copy to Mr. B.Narasimha Sarma, Advocate, CAT Hyd.
5. One copy to Mr. .. SC for Rlys, CAT.Hyd.
6. One copy to Library, CAT.Hyd.
7. One spare copy.

pvm

(22)

07/12/96

I COURT

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI  
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 20/11/1996

ORDER / JUDGMENT

M.A.R.A./C.A. No.

O.A.No.

1341 in 96.

T.A.No.

(w.p.)

Admitted and Interim Directions

Issued

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn.

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

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